

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 55 (ND)/2015

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017**

**NAME OF THE COMPANY:** Mohinish Kumar Vs. Prem Chand Super Steel Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Counsel for the Petitioner		
	For the Respondents	: Counsel for the Respondent		

**ORDER**

The Judgement Debtor is directed to file the Financial Statements of the 2 companies in which he admits being a Director. It is submitted by the Decree Holder that the JDs are Directors in 2 other companies i.e. Bawa Appliances Ltd. and the Janardan Industries Pvt. Ltd.

Let affidavit be filed by the JD in this respect. It is submitted that the JD holds 1221201 equity shares of Rs. 1,22,12,010/- of M/s. Premsons Super Steel Pvt. Ltd., 1125000 equity shares of Rs. 1,12,50,000/- of M/s. Bawa Appliances Pvt. Ltd. Let these shares be deposited before this Bench. JD is also restrained from further encumbering his commercial properties being Shop No. 20 on ground floor having basement bearing MPL No. 2B/212 situated in mission Market near Taj Hotel, V. Maet Mission Compound Gill Colony, Saharanpur, U.P., which is mortgaged to Corporation Bank, Shalimar Bagh Branch, New Delhi.



(Sapna Bhatia)



A second charge is also created over shop situated at Nissan Market, Saharanpur, U.P., stated to be mortgaged with PNB, SME Branch, Saharanpur. Due communication to be sent to the banks by the Decree Holder.

Last opportunity is granted to the JDs to make full disclosure of their assets and comply in deposit of shares before this forum.

To come up for further consideration and compliance of the aforesaid on 30<sup>th</sup> November, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**